

Government of Jammu and Kashmir  
Department of Culture  
Civil Secretariat, Srinagar/Jammu

Notification,  
Srinagar, the 12<sup>th</sup> August, 2021.

S.O. 512. In exercise of the powers conferred by sub-section (1) of section 3 of the Jammu and Kashmir Ancient Monuments, Preservation Act, Samvat 1977(1920-AD) read with amendment Act, 2010, the Government on the recommendation of Director, Archives, Archaeology & Museums hereby declare the "old Mughal era Mosque, Malshahi Bagh District Ganderbal" alongwith the land measuring 16 Kanals and 10 Marlas falling under Khasra No. 192, as "Protected Monument" within the meaning of the said Act.

Further in pursuance to sub-section (3) of the said section, any person having objection to the issuance of this notification shall file his/her objections before the Secretary to Government, Department of Culture, J&K within a period of two months from the date of fixation of this notification at a conspicuous place on the said site.


**By order of the Jammu and Kashmir Government.**

-Sd-

(Sarmad Hafeez) IAS  
Secretary to the Government  
Culture Department  
Dated:- 12 - 08-2021

No. Cul/Arch/05/2021

1. Financial Commissioner, Revenue, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor.
3. Divisional Commissioner, Kashmir.
4. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
5. Director, Archives, Archaeology & Museums, J&K.
6. Deputy Commissioner, Ganderbal.
7. Director, Information, J&K, Srinagar.
8. OSD to Advisor (BK) to Hon'ble Lieutenant Governor.
9. General Manager, Government press, Srinagar for publication in next Government Gazette.
10. Private Secretary to Secretary to the Government Department of Culture.
11. Stock file/ S.O.file

  
(Muni Lal Sharma)  
Under Secretary to the Government  
Department of Culture